

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12.10.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/694/2019 IN
PETITION NUMBER : CP/64/IB/2018
NAME OF THE PETITIONER(S) : N MATHIYALAGAN
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)
(G B ENGINEERING ENTERPRISES PVT LTD)
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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ORDER

Ld. Advocate for the Applicant as well as Ld. Advocates for the Respondents who were present before this Tribunal during the last hearing are present today save R4, through Video Conferencing Platform.

In relation to the Counter of R5, it is represented that it has been again re-filed last Friday i.e., 09.10.2020 before this Tribunal, however, the said Counter as filed by R5 is again not available. In the circumstances, we finally direct the **Registry** of this Tribunal to update the records of this Tribunal either with the original filing as done by R5 vide SR.No.5697 dated 11.09.2020 or at least the counter which had been re-filed last Friday i.e., 09.10.2020, without fail.

Post this matter for enquiry on **06.11.2020**.

It is represented by the EPFO Counsel that a similar Application has been filed in IA/230/2020. Let the said Application which was last posted on 24.03.2020 be also listed along with this Application on **06.11.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)